

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C)...../2014
(CC No(s). 16551/2014)

(Arising out of impugned final judgment and order dated 29/05/2014
in WP No. 8879/2013 passed by the High Court Of Judicature at
Allahabad)

INSURANCE REGULATORY AND DEV. AUTHORITY

Petitioner(s)

VERSUS

VIRENDER PAL KAPOOR AND ORS

Respondent(s)

(With appln. (s) for c/delay in filing SLP and office report)

WITH

S.L.P.(C).../2014 CC No. 16651/2014)

(With appln.(s) for c/delay in filing SLP and Office Report)

Date : 05/12/2014 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s) Mr. Parmanand Gaur,Adv.
Mr. Deepak K.Naga,Adv.
Mr. Vijay Lakshmi,Adv.

Mr. Maninder Singh,ASG
Mr. Sanjay Kapur,Adv.
Mr. Anmol Chandan,adv.
Ms. Priyanka Das,Adv.
Ms. Daisy Hannah,Adv.

For Respondent(s) Mr. Ardhendumauli Kumar Prasad,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter.

List after Christmas Holidays.

(MADHU BALA)
COURT MASTER

(ASHA SONI)
COURT MASTER